

By E-Mail/ Special Messenger

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**

**NO. HC.VII-03/2022/1629 /A**

From :- Shri Saptarshi Garg  
Joint Registrar (Vigilance)  
Gauhati High Court  
Guwahati.

To,  
Dr. Pooja Sinha  
Joint Registrar (Recruitment)  
Gauhati High Court, Guwahati

Dated Guwahati, the <sup>nd</sup> 23 March, 2022

Sub:- **Permission to avail LTC.**

Ref:- Your letter dated 16.03.2022

Madam,

With reference to the above, I am directed to inform you that you are allowed to avail LTC for the block period of 2018-2021 (by way of carry forward) during Bihu holidays w.e.f. 14.04.2022 to 17.04.2022 to visit Kolkata, West Bengal along with your son, by the shortest possible route, as per existing Rules.

Thanking you

Yours faithfully

*self*

**JOINT REGISTRAR (VIGILANCE)**

**Memo NO. HC.VII-03/2022/1630 -1632 /A, dated**  
Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action and to take necessary steps for allotment of budget for the LTC advance amount, as per Rules
- ✓ 3. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for upload this letter in official website of this Hon'ble Court

*self*  
23/3/22  
**JOINT REGISTRAR (VIGILANCE)**

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